

- (ii) The Railways are providing lifting barriers operated from cabins at the level crossings close to the cabins within the station yards on a phased programme.
- (iii) Stop Boards have been provided on the road approaches at all unmanned level crossings on either side of the level crossings as a warning to the road traffic.
- (iv) Whistle Boards have been fixed on the track warning the engine drivers to whistle and be cautious while approaching the unmanned level crossing.
- (v) The Ministry of Transport & Shipping have directed all State Governments to provide speed breakers at the approaches of unmanned level crossings.
- (vi) Surprise checks are being conducted in co-ordination with the State Governments to ensure compliance of safety rules by the road vehicles.
- (vii) Rules have been made by State Govts. under Motor Vehicle Act that road vehicle drivers should stop short of unmanned level crossings and cross the track with Conductor walking ahead.

Creation of 'Professor of Eminence'

3200. SHRI MADHAVRAO SCINDIA : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether the UGC has drawn up a scheme to create a new class of professors to be called as "Professor of Eminence"; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b). A proposal to institute positions of "Professors of Eminence" in Universities

approved as part of the revision of salary scales of teachers in Universities and Colleges with effect from 1.1.1973. The proposal envisages institution of 100 such positions at any given time in the Universities on a salary of Rs. 3000/- per month. Only serving Professors who have reached a very high level of academic distinction are expected to be nominated for these positions by the Universities. Committee appointed by the UGC for different groups of disciplines will make the selections. The UGC had invited nominations for consideration under the scheme, but no selection have so far been made.

"Blue Books" for Value Orientation of Teachers

3201. SHRI MADHAVRAO SCINDIA : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether it is a fact that the Ministry of Education has prepared a report called "Blue Book" for the value orientation of Teachers ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) The Government of India has published a report entitled "Report of the Working Group to review Teachers Training Programme (in the light of the need for value-orientation)", which has a blue cover but is not called "Blue Book".

The main recommendations of the Working Group are given in the attached statement.

Statement

- (i) The curriculum relating to value-education and to the study of Indian culture, should be immediately implemented.
- (ii) The teachers' training institutions should offer three new papers related to (1) philosophy and (2) psychology of value-oriented education and (3) India and Indian values as optional papers

was in place of any other three papers which are at present prescribed in the teachers' training programme and to incorporate as many elements as possible from various suggestions in their total programme.

- (iii) To introduce two streams of teacher training programmes : (i) five-year teacher-education programmes, after Senior Secondary, leading to master's degree in education and (ii) two-year teacher-education programme, after the first three-year graduation of five-year post-graduation, leading to master's degree in education.
- (iv) A provision may be made on an optional basis for the two-year teacher-training programme in such a way that a teacher-trainee could complete the full programme in two phases, the first phase being of one year duration, and the second phase of not more than five-year duration during which the second-year programme could be covered through summer-courses or other short-term courses. Those who have completed the first-year programme could have the possibility of appointment as teachers on probation.
- (v) Pioneering and pace-setting value-oriented institutions should be established, preferably one in each State.
- (vi) A few national institutes of teacher education should be designed and established, especially to educate the staff of the colleges of teacher education in India.
- (vii) An All-India Public Examination for the evaluation of teacher trainees should be instituted for written test with oral test and submission of a project report.
- (viii) Measures should be taken to eliminate various evils and

deficiencies which are growing alarmingly in teachers' training institutions.

- (ix) The above recommendations can be effectively implemented if the Central Government, by the exercise of its power under concurrency, creates a national organisation.
- (x) It is further recommended that the present National Council of Teacher Education may itself be constituted as the above-mentioned national organisation with this difference in its constitution that it should have, in addition to the present composition which consists of Union Minister of Education as President and 40 other members, an executive body consisting of a full-time Chairman and five full-time members to be appointed by the Central Government, which should have the power to appoint standing committees and other committees for carrying out various functions and responsibilities. The Member-Secretary of the Council will also be the Member-Secretary of the executive body. The Chairman and members should be eminent educationists, teachers and educational administrators.

U.S. Military and Economic Aid to Pakistan

3202. SHRI KRISHNA CHANDRA PANDEY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that US Congress has decided to grant military and economic aid to Pakistan during the fiscal year 1983 to the tune of \$ 630 million ;

(b) if this is so, what is the reaction of our Government to such massive military aid to Pakistan ; and

(c) whether any such US loan is being extended to India also ?